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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/386/ (IB)/2017
NAME OF THE PETITIONER(S) : GURMINDER SINGH
NAME OF THE RESPONDENT(S) : VCAN ACTIVE CARBON PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

N. Ramakrishnan
Prachising Company
Secretary -

for petitioner

N. Ramakrishnan

P. MOHAN KUMAR.

COUNSEL FOR
RESPONDENT.

Mohamed

ORDER

Counsels representing both the parties are present and stated that the settlement talks between the parties is in the final stage and prayed for time to make submissions on the outcome of the settlement talks. Time is extended at request.

Put up on 05.01.2018.

-sdr

S Vijayaraghavan
Member (Technical)

-sdr

K Anantha Padmanabha Swamy
Member (Judicial)